

**HIGH COURT OF JUDICATURE AT HYDERABAD FOR THE STATE OF  
TELANGANA AND THE STATE OF ANDHRA PRADESH**

**VACATIONS – Summer Vacation, 2017 – High Court of Judicature at Hyderabad – Sitting Arrangements – Notification – Issued.**

**ROC.NO.3405/SO/2016**

**DATED:28.04.2017**

**NOTIFICATION NO. 06 /SO/2017**

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It is hereby notified that the High Court of Judicature at Hyderabad for the State of Telangana and the State of Andhra Pradesh will be closed for Summer Vacation, 2017 from Monday the 1<sup>st</sup> May, 2017 to Wednesday the 31<sup>st</sup> May, 2017. (both days inclusive)

During the Vacation, the following Hon'ble Judges will be sitting in the High Court of Judicature at Hyderabad, for hearing the matters as mentioned in the table:

**FIRST SPELL**

First Spell of Vacation Courts during Summer Vacation, 2017 starts from **Monday the 1<sup>st</sup> May, 2017 to Sunday the 7<sup>th</sup> May, 2017** (both days inclusive)

<b>Date of filing</b>	<b>Date of sitting</b>	<b>Name of the Hon'ble Judges</b>	<b>D.B./Single Bench matters</b>
02.05.2017 (Tuesday)	04.05.2017 (Thursday)	JUSTICE S.V.BHATT JUSTICE SHAMEEM AKTHER	Division Bench
02.05.2017 (Tuesday)	04.05.2017 (Thursday)	JUSTICE T.SUNIL CHOWDARY	Single Bench

**SECOND SPELL**

Second Spell of Vacation Courts during Summer Vacation, 2017 starts from **Monday the 8<sup>th</sup> May, 2017 to Sunday the 14<sup>th</sup> May, 2017** (both days inclusive)

<b>Date of filing</b>	<b>Date of sitting</b>	<b>Name of the Hon'ble Judges</b>	<b>D.B./Single Bench matters</b>
09.05.2017 (Tuesday)	11.05.2017 (Thursday)	JUSTICE CHALLA KODANDA RAM JUSTICE N.BALAYOGI	Division Bench
09.05.2017 (Tuesday)	11.05.2017 (Thursday)	JUSTICE M.SATYANARAYANA MURTHY	Single Bench

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### **THIRD SPELL**

Third Spell of Vacation Courts during Summer Vacation, 2017 starts from **Monday the 15<sup>th</sup> May, 2017 to Sunday the 21<sup>st</sup> May, 2017** (both days inclusive)

<b>Date of filing</b>	<b>Date of sitting</b>	<b>Name of the Hon'ble Judges</b>	<b>D.B./Single Bench matters</b>
16.05.2017 (Tuesday)	18.05.2017 (Thursday)	JUSTICE P.NAVEEN RAO JUSTICE M.S.K.JAISWAL	Division Bench
16.05.2017 (Tuesday)	18.05.2017 (Thursday)	JUSTICE A.V.SESHA SAI	Single Bench

### **FOURTH SPELL**

Fourth Spell of Vacation Courts during Summer Vacation, 2017 starts from **Monday the 22<sup>nd</sup> May, 2017 to Wednesday the 31<sup>st</sup> May, 2017** (both days inclusive)

<b>Date of filing</b>	<b>Date of sitting</b>	<b>Name of the Hon'ble Judges</b>	<b>D.B./Single Bench matters</b>
23.05.2017 (Tuesday)	25.05.2017 (Thursday)	JUSTICE A.RAJASHEKER REDDY JUSTICE T.RAJANI	Division Bench
23.05.2017 (Tuesday)	25.05.2017 (Thursday)	JUSTICE A.SHANKAR NARAYANA	Single Bench

**Note:**

- 1) After completion of Division Bench work their Lordships will take up Single Bench matters.
- 2) The Hon'ble Senior Judge will allocate the subject matters.

### **VACATION OFFICERS FOR THE PERIOD FROM 1<sup>ST</sup> MAY, 2017 TO 15<sup>TH</sup> MAY, 2017**

1. Sri P.Rama Krishna, Deputy Registrar
2. Sri M.Vijaya Bhaskar, Assistant Registrar
3. Sri T.Yakaiah, Assistant Registrar
4. Smt. B.Satyavathi, Assistant Registrar

**VACATION OFFICERS FOR THE PERIOD  
FROM 16<sup>TH</sup> MAY, 2017 TO 31<sup>ST</sup> MAY, 2017**

1. Sri K.Gangadhara Rao, Deputy Registrar
2. Sri T.Nagesh Babu, Assistant Registrar
3. Sri K.Onesim, Assistant Registrar
4. Smt. M.Manjula, Assistant Registrar

Hon'ble Vacation Judges will hold the Court on the date mentioned as above to hear the following types of matters, as their Lordships think fit.

- i. Habeas Corpus
  - ii. Anticipatory bail
  - iii. Bail applications, if bail is refused by Magistrates and Sessions Judges/Additional Sessions Judges.
  - iv. Any other urgent matter, which cannot wait till the end of the vacation (such as eviction/dispossession, demolition etc.) specifically permitted by the Senior Vacation Judge.
  - v. Notice of any application of urgent nature shall be given to the Vacation Officers before 1-30 p.m. on the day of filing.
- 1) All lunch motions/urgent mentions relating to the Hon'ble Division Bench shall be moved before the Hon'ble Senior Judge sitting in the Hon'ble Division Bench.
  - 2) All lunch motions/urgent mentions relating to the Hon'ble Single Bench shall be moved before the Hon'ble Single Judge only.
  - 3) Routine matters will not be taken up during vacation, except with the permission of the Hon'ble Senior Vacation Judge.
  - 4) No pending case except there is a specific order to post during the vacation shall be taken in vacation.
  - 5) No policy and administrative matters shall be taken up during vacation.

  
**REGISTRAR GENERAL** 28/4

To

- 1) The Prl. Secretary to the Hon'ble the Acting Chief Justice. (With a request to place the notification before the Hon'ble the Acting Chief Justice for His Lordship's kind perusal)
- 2) All the P.Ss to the Hon'ble Judges. (With a request to place, the notification before the Hon'ble Judges for their Lordships' kind perusal).
- 3) All the Registrars, High Court of Judicature at Hyderabad.
- 4) The Registrar (IT-cum-Central Project Coordinator), High Court of Judicature at Hyderabad [with a request to instruct the concerned to place the same in High Court's website]
- 5) The Officers concerned.
- 6) All the Unit Heads in the States of Telangana and Andhra Pradesh.

- 7) All the Officers, High Court of Judicature at Hyderabad.
- 8) All the Section Heads, High Court of Judicature at Hyderabad.
- 9) The Director, A.P.Judicial Academy, Secunderabad.
- 10) The Member Secretary, A.P. State Legal Services Authority, Hyderabad and  
Telangana State Legal Services Authority, Hyderabad.
- 11) The Secretary, H.C. Legal Service Committee, Hyderabad.
- 12) The Advocate General, State of Telangana, Hyderabad.
- 13) The Advocate General, State of Andhra Pradesh, Hyderabad.
- 14) The Secretary to Governor, for the State of Telangana and State of Andhra  
Pradesh, Hyderabad.
- 15) The Chief Secretary to Government, Government of Telangana, Hyderabad.
- 16) The Chief Secretary to Government, Government of Andhra Pradesh, Hyderabad.
- 17) The Secretary to Govt., Law (L.A & J-Home Courts) Dept., Government of  
Telangana, Hyderabad.
- 18) The Secretary to Govt., Law (L.A & J-Home Courts) Dept., Government of Andhra  
Pradesh, Velagapudi, Amaravathi, 524 020.
- 19) The Deputy Director, High Court Arbitration & Mediation Centre, Hyderabad.
- 20) The Chairman, Industrial Tribunals (I,II & Addl.), Hyderabad.
- 21) The Chairman, Tribunal for Disciplinary Proceedings, Hyderabad.
- 22) The Chairman, Sales Tax Appellate Tribunal, Hyderabad & Addl. Bench at  
Visakhapatnam.
- 23) The Presiding Officers, Labour Courts I, II & III, Hyderabad.
- 24) The Secretary General, Supreme Court of India, New Delhi.
- 25) The Registrar, All High Courts in India.
- 26) The Registrar, Railway Claims Tribunal, Hyderabad.
- 27) The Registrar, Income Tax Tribunal, Hyderabad.
- 28) The Registrar, A.P. Lokayukta, Hyderabad.
- 29) The Registrar, State Consumers Redressal Forum, Hyderabad.
- 30) The Secretary, Bar Council of A.P., Hyderabad.
- 31) The Accountant General, Andhra Pradesh & Telangana, Hyderabad.
- 32) The Public Prosecutor for the State of Telangana at High Court of Judicature at  
Hyderabad.
- 33) The Public Prosecutor for the State of Andhra Pradesh at High Court of Judicature  
at Hyderabad.
- 34) The Administrator, Government Pleaders, Hyderabad.
- 35) The Administrator General & Official Trustee at High Court Buildings, Hyderabad.
- 36) The Special Judge for Trial of CBI Cases, Hyderabad and Visakhapatnam.
- 37) The Registrar, Special Court under the A.P. Land Grabbing Prohibition Act, Hyderabad.
- 38) The Director of Prosecutions, Hyderabad.
- 39) The Commissioner of Printing and Stationery Department, A.P.Government Press,  
Mutyalampadu, Vijayawada. Pin.520 011 (For Publication in the Gazette  
Urgently).
- 40) The Commissioner of Printing Stationery & Stores Purchase, Government Central  
Press, State of Telangana, Chanchalguda, Hyderabad (For Publication in the  
Gazette Urgently).
- 41) The President, Telangana High Court Advocates' Association, High Court of  
Judicature at Hyderabad.
- 42) The President, Andhra Pradesh High Court Advocates' Association, High Court of  
Judicature at Hyderabad
- 43) The Secretary, Advocates' Clerks' Association, High Court of Judicature at Hyderabad.
- 44) The Commissioner, Information & Public Relations, Hyderabad.  
(with a request to publish the notification in all local dailies)
- 45) The Director, All India Radio, Public Gardens, Hyderabad.
- 46) The News Director, Doordarshan Kendra, Ramanthpur,  
Hyderabad (Mobile No.9666631363).
- 47) The Editors, Eenadu, Deccan Chronical, Sia-sat, Sakshi  
Andhra Jyothi, Vaartha, The Hindu & Indian Express.
- 48) The Deputy Director, Public Relations, Telangana Secretariat and Andhra Pradesh  
Secretariat, Hyderabad.
- 49) The Overseer, High Court of Judicature at Hyderabad.
- 50) SPARE.

} With a request for making  
necessary announcement

} For publication in the Newspaper